

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-3
IB-143(ND)/2021

IN THE MATTER OF:

M/s. Intec Capital Ltd.

Vs.

Prabal Pratap Singh.

...PETITIONER

...RESPONDENT

SECTION

Sec-95

Order delivered on 04.03.2021

CORAM:

CH. MOHD. SHARIEF TARIQ

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:

For the Applicant/OC : Adv. Mr. Sagar Bansal

For the Respondent/CD :

For the Intervener :

ORDER

Counsel for the Creditor is present.

Heard, **Order Reserved.**

-sd-

(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)

-s-d-

(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)